

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 2 of 2016 & IA No. 2 of 2016

Dated : **11th March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Kishangarh Hi-Tech Textile Park Ltd. (KHTPL) **Appellant(s)**
Versus
Rajasthan Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1/RERC

Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-2

Mr. Ajatshatru Mina for R-3 & R-4

ORDER

The learned counsel for the Appellant prays for and is granted three weeks time to file rejoinder to the reply filed by the Respondents.

Post the matter for hearing on **2nd May, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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